

11.04 hrs.

**PAPERS LAID ON THE TABLE**

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD):** On behalf of Shri Shivraj V. Patil, I beg to lay on the Table a copy of the Repatriation of Prisoners Rules, 2004 (Hindi and English versions) published in Notification No. G.S.R.505 (E) in Gazette of India dated the 9th August, 2004 under section 15 of the Repatriation of Prisoners Act, 2003.

**(Placed in Library, See No. LT 577/04)**

. *(Interruptions)*

MR. SPEAKER: Please take your seat. The Question Hour has already been suspended and we have taken up the next item.

. *(Interruptions)*

SHRI GURUDAS DASGUPTA (PANSKURA): We totally disagree with the Government's stand. . *(Interruptions)*

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Why do you not withdraw your support to them? . *(Interruptions)*

MR. SPEAKER: Please sit down. I would not allow this. Let us have some semblance of order. Nothing will be recorded.

*(Interruptions)\**

MR. SPEAKER: Please sit down. Why do you not restrain yourself? You sit down. Nothing is being recorded.

Shri Shivraj V. Patil should have given notice.

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\*Not Recorded.

लघु उद्योग मंत्री तथा कृषि और ग्रामीण उद्योग मंत्री (श्री महावीर प्रसाद) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

**(Placed in Library, See No. LT 578-581/04)**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF SHIPPING (SHRI T.R. BAALU):** Sir, I beg to lay on the Table a copy of the Notification No. A-38020/1/2003-TAMP (Hindi and English versions) published in Gazette of India dated the 2nd July, 2004 amending the Clause 21(i) of the Tariff Authority for Major Ports (Transaction of Business) Regulations, 1998 issued under sections 47-E and 123-A of the Major Port Trusts Act, 1963.

**(Placed in Library, See No. LT 582/04)**

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE):** On behalf of Shri P.M. Sayeed, I beg to lay on the Table-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the of the Rural Electrification Corporation Limited and the Ministry of Power for the year 2004-2005.

**(Placed in Library, See No. LT 583/04)**

- (2) A copy each of the following Notifications (Hindi and English versions) under section 179 of the Electricity Act, 2003:-
  - (i) The Central Electricity Regulatory Commission (Salary, Allowances and other Conditions of Service of Chairperson and Members) Rules, 2004 published in Notification No. G.S.R. 177 (E) in Gazette of India dated the 8th March, 2004.
  - (ii) The Fees for Making Application for Grant of Licence Rules, 2004 published in Notification No. G.S.R. 206 (E) in Gazette of India dated the 23rd March, 2004.

- (iii) National Electricity Plan Notification Rules, 2004 published in Notification No. G.S.R. 254 (E) in Gazette of India dated the 6th April, 2004.
- (iv) Appellate Tribunal for Electricity (Salaries, Allowances and other Conditions of Service of Chairperson and Members) Rules, 2004 published in Notification No. G.S.R. 259 (E) in Gazette of India dated the 13th April, 2004.
- (v) Appellate Tribunal for Electricity (Form, Verification and the Fee for filling an appeal) Rules, 2004 published in Notification No. G.S.R. 260 (E) in Gazette of India dated the 13th April, 2004.
- (vi) Appellate Authority Rules, 2004 published in Notification No. G.S.R. 265 (E) in Gazette of India dated the 16th April, 2004.
- (vii) Procedure for Conducting Inquiry against a Member of Appropriate Commission Rules, 2004 published in Notification No. G.S.R. 370 (E) in Gazette of India dated the 21st June, 2004.
- (viii) Means of Delivery of Notice, Order or Document Rules, 2004 published in Notification No. G.S.R. 371 (E) in Gazette of India dated the 21st June, 2004.
- (ix) Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2004 published in Notification No. L-7/25(5)/2003-TC (68) in Gazette of India dated the 29th March, 2004.
- (x) Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Trading Licence and other related matters) Regulations, 2004 published in Notification No. L-7/25(6)/2004 in Gazette of India dated the 6th February, 2004.

**(Placed in Library, See No. LT 584/04)**

- (3) A copy of the Notification No. S.O. 672 (E) (Hindi and English versions) published in Gazette of India dated the 9th June, 2004 containing Order authorising the State Transmission Unit to engage in the activity of bulk purchase and sale of electricity to distribution companies for a further period of one year, issued under section 183 of the Electricity Act, 2003.

- (4) A copy of the Notification No. L-7/25/(7)/2004-Legal(85) (Hindi and English versions) published in Gazette of India dated the 6th May, 2004 directing that with effect from 1st April, 2004 billing of charges shall be done as per the provisions mentioned therein, subject to certain conditions, issued under the Electricity Act, 2003.
- (5) A copy of the Notification No. L-7/25/(7)/2004-Legal (108) (Hindi and English versions) published in Gazette of India dated the 22nd June, 2004, regarding provisional billing of charges for a period of six month with effect from 1st April, 2004 subject to adjustment after final determination of tariff by Commission in accordance with the revised terms and conditions, issued under the Electricity Act, 2003.
- (6) A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2002-2003.

**(Placed in Library, See No. LT 585/04)**

MR. SPEAKER: Without prior notice, in future, I would not allow this.

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I beg to lay on the Table -

- (1)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 2002-2003.
  - (ii) A copy of the Annual Account (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 2002-2003 together with Audit Report thereon.
  - (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Council of Scientific and Industrial Research, New Delhi, for the year 2002-2003.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

**(Placed in Library, See No. LT 586/04)**

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (i) A copy of the Review by the Government of the working of the Central Electronics Limited, New Delhi, for the year 2002-2003.
  - (ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.  
**(Placed in Library, See No. LT 587/04)**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS & INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): Sir, I beg to lay on the Table--

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Telecom Regulatory Authority of India, New Delhi, for the year 2002-2003, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Telecom Regulatory Authority of India, New Delhi, for the year 2002-2003.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.  
**(Placed in Library, See No. LT 588/04)**
- (3) A copy of the Notification No. 122 (Hindi and English versions) published in Gazette of India dated the 14th July, 2004 containing corrigendum to the Telecom Regulatory Authority of India (Officers and Staff Appointment) (3rd Amendment) Regulation, 2004 dated the 24th June, 2004 issued under the Telecom Regulatory Authority of India Act, 1997.  
**(Placed in Library, See No. LT 589/04)**

. (Interruptions)

MR. SPEAKER: Please sit down. You have made your point. Nothing is being recorded.

(Interruptions) . \*

MR. SPEAKER: Please take your seat. If you are distressed, this is not the way to express your distress.

. (*Interruptions*)

MR. SPEAKER: You have a right; the House has got a right to deny that right.

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): Sir, I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956 :-

- (i) S.O. 97(E) published in Gazette of India dated the 20th January, 2004 regarding acquisition of land for four laning of National Highway No. 45 (Tindivanam-Villupuram-Trichy Section) in the State of Tamil Nadu.

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\*Not Recorded.

- (ii) S.O. 98(E) published in Gazette of India dated the 20th January, 2004 regarding acquisition of land for four laning of National Highway No. 45B (Tiruchirappalli - Viralimalai - Madurai Section) in the State of Tamil Nadu.

- (iii) S.O. 111 (E) published in Gazette of India dated the 22nd January, 2004 regarding acquisition of land for construction of bypass connecting National Highway Nos. 4 and 46 in Vellore district in the State of Tamil Nadu.

- (iv) S.O. 112 (E) published in Gazette of India dated the 22nd January, 2004 making certain amendments in the two Notifications mentioned therein.

- (v) S.O. 113 (E) published in Gazette of India dated the 22nd January, 2004 regarding acquisition of land for four laning of National Highway No. 4 (Chennai - Renipet Section) in Tiruvallur district in the State of Tamil Nadu.

(vi) S.O. 114 (E) published in Gazette of India dated the 22nd January, 2004 regarding acquisition of land for construction of bypass connecting National Highway Nos. 4 and 46 in Vellore district in the State of Tamil Nadu.

(vii) S.O. 124 (E) published in Gazette of India dated the 28th January, 2004 regarding acquisition of land for four laning of National Highway No. 8 between Surat and Manor in District Surat in the State of Gujarat.

(viii) S.O. 135 (E) published in Gazette of India dated the 29th January, 2004 regarding acquisition of land for four laning of National Highway No. 8 (Jaipur - Kishangarh Section) in the State of Rajasthan.

(ix) S.O. 136 (E) published in Gazette of India dated the 29th January, 2004 making certain amendments in the Notification No.S.O. 186(E) dated the 10th March, 2003.

(x) S.O. 143 (E) published in Gazette of India dated the 30th January, 2004 entrusting Vijayawada - Vishakhapatnam Section and Vishakhapatnam - Orissa Section of National Highway No. 5 in the State of Andhra Pradesh to National Highway Authority of India.

(xi) S.O. 145 (E) published in Gazette of India dated the 30th January, 2004 entrusting Agra - Gwalior Section of National Highway No. 3 in the State of Madhya Pradesh to National Highway Authority of India.

(xii) S.O. 146 (E) published in Gazette of India dated the 30th January, 2004 entrusting various sections mentioned therein of National Highway No. 3 to National Highway Authority of India.

(xiii) S.O. 166 (E) published in Gazette of India dated the 5th February, 2004 containing Corrigendum to the Notification No. S.O. 1081 dated the 3rd December, 2003.

(xiv) S.O. 176 (E) published in Gazette of India dated the 9th February, 2004 regarding acquisition of land for four laning of National Highway No. 45B (Tiruchirappalli - Viralimalai - Madurai Section) in the State of Tamil Nadu.

(xv) S.O. 179 (E) published in Gazette of India dated the 10th February, 2004 regarding acquisition of land for widening of National Highway No. 7 (Bangalore - Salem - Madurai Section) in the State of Tamil Nadu.

(xvi) S.O. 199 (E) published in Gazette of India dated the 17h February, 2004 authorising the Additional Deputy Commissioner, Udhampur as the Competent Authority to acquire land for widening and construction of

bypasses on National Highway No. 1A (Jammu-Udhampur Section) in the State of Jammu and Kashmir.

(xvii) S.O. 200 (E) published in Gazette of India dated the 17h February, 2004 authorising the Additional Deputy Commissioner, Jammu as the Competent Authority to acquire land for widening and construction of bypasses on National Highway No. 1A (Pathankot - Jammu Section) in the State of Jammu and Kashmir.

(xviii) S.O. 201 (E) published in Gazette of India dated the 17h February, 2004 authorising the Additional Deputy Commissioner, Kathua as the Competent Authority to acquire land for widening and construction of bypasses on National Highway No. 1A (Pathankot - Jammu Section) in the State of Jammu and Kashmir.

(xix) S.O. 269 (E) published in Gazette of India dated the 27h February, 2004 regarding acquisition of land for four laning of National Highway No. 79 (Nasirabad to Baral) in District Ajmer in the State of Rajasthan.

(xx) S.O. 275 and S.O. 276 (E) published in Gazette of India dated the 1st March, 2004 regarding acquisition of land for four laning of National Highway No. 45 in different stretches (Tindivanam - Villupuram - Trichy Section) in the State of Tamil Nadu.

(xxi) S.O. 358 and S.O. 359 (E) published in Gazette of India dated the 16th March, 2004 regarding acquisition of land for four laning of National Highway No. 45 in different stretches (Tindivanam - Villupuram - Trichy Section) in the State of Tamil Nadu.

(xxii) S.O. 360 (E) published in Gazette of India dated the 16th March, 2004 regarding acquisition the land for four laning of National Highway No. 2 in Chandauli district in the State of Uttar Pradesh.

(xxiii) S.O. 363 (E) published in Gazette of India dated the 16th March, 2004 authorising the Special Land Acquisition Officer, Bangalore to acquire land on National Highway Nos. 13, 17 and 48 in the State of Karnataka.

(xxiv) S.O. 365 (E) published in Gazette of India dated the 17th March, 2004 regarding acquisition of land for four laning of National Highway No. 5 (Vijayawada-Visakhapatnam Section) in West Godavari district in the State of Andhra Pradesh.

(xxv) S.O. 369 (E) published in Gazette of India dated the 18th March, 2004 regarding acquisition of land for four laning of National Highway No. 46 in Vellore district in the State of Tamil Nadu.



(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

**(Placed in Library. See No. LT 590/04)**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Axom Sarva Siksha Abhijan Mission (Sarba Shiksha Abhiyan), Guwahati, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Axom Sarva Siksha Abhijan Mission (Sarva Shiksha Abhiyan, Guwahati, for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

**(Placed in Library. See No. LT 591/04)**

(3) (i) A copy of the Annual Report (Hindi and English versions) of the District Primary Education Programme of the Axom Sarva Siksha Abhijan Mission, Guwahati, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of District Primary Education Programme of the Axom Sarva Siksha Abhijan Mission, Guwahati, for the year 2002-2003.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

**(Placed in Library. See No. LT 592/04)**

(5) (i) A copy of the Annual Report (Hindi and English versions) of the U.P. Education for All Project Board (District Primary Education Programme-III), Lucknow, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the U.P. Education for All Project Board (District Primary Education Programme-III), Lucknow, for the year 2002-2003.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

**(Placed in Library. See No. LT 593/04)**

(7) (i) A copy of the Annual Report (Hindi and English versions) of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the U.P. Education for All Project Board (Sarva Shiksha Abhiyan), Lucknow, for the year 2002-2003.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

**(Placed in Library. See No. LT 594/04)**

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2002-2003.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2002-2003, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2002-2003.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Council for Promotion of Sindhi Language, Vadodara, for the year 2002-2003.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

**(Placed in Library. See No. LT 595/04)**

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 2002-2003.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

**(Placed in Library. See No. LT 596/04)**

(13) (i) A copy of the Annual Report (Hindi and English versions) of the West Bengal District Primary Education Programme (Paschim Banga Rajya Prarambhik Shiksha Unnayan Sanstha), Kolkata, for the year 2001-2002, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the West Bengal District Primary Education Programme (Paschim Banga Rajya Prarambhik Shiksha Unnayan Sanstha), Kolkata, for the year 2001-2002.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

**(Placed in Library. See No. LT 597/04)**

(15) A copy of the Annual Accounts (Hindi and English versions) of the Assam University, Silchar, for the year 2001-2002 together with Audit Report thereon.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

**(Placed in Library. See No. LT 598/04)**

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2002-2003.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kanpur, for the year 2002-2003.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

**(Placed in Library. See No. LT 599/04)**

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2002-2003.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science, Bangalore, for the year 2002-2003, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science, Bangalore, for the year 2002-2003.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

**(Placed in Library. See No. LT 600/04)**

(21) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Philosophical Research, New Delhi, for the year 2002-2003.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

**(Placed in Library. See No. LT 601/04)**

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Indore, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Indore, for the year 2002-2003.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

**(Placed in Library. See No. LT 602/04)**

(25) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Educational Consultants India Limited, New Delhi, for the year 2002-2003.

(ii) Annual Report of the Educational Consultants India Limited, New Delhi, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

**(Placed in Library. See No. LT 603/04)**

(27) A copy of the Memorandum of Understanding (Hindi and English versions) between the Educational Consultants India Limited and the Department of Secondary and Higher Education, Ministry of Human Resource Development, for the year 2004-2005.

**(Placed in Library. See No. LT 604/04)**

(28) A copy of the Notification No. F. 47-5/2003/NCTE (Hindi and English versions) published in Gazette of India dated the 26th March, 2004 regarding nomination of members of the various Regional Committees mentioned therein, issued under sub-section (3) of section 20 of the National Council for Teacher Education Act, 1993.

**(Placed in Library. See No. LT 605/04)**

(29) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Indian Institute of Technology Act, 1961 :-

(i) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 2002-2003, together with Audit Report thereon.

**(Placed in Library. See No. LT 606/04)**

(ii) Annual Accounts of the Indian Institute of Technology, Madras, for the year 2002-2003, together with Audit Report thereon.

**(Placed in Library. See No. LT 606A/04)**

(iii) Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 2002-2003, together with Audit Report thereon.

(30) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

**(Placed in Library. See No. LT 606B/04)**

(31) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Silchar, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Silchar, for the year 2002-2003.

(32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

**(Placed in Library. See No. LT 607/04)**

(33) (i) A copy of the Annual Accounts (Hindi and English versions) of the Regional Institute of Technology (now National Institute of Technology), Jamshedpur, for the year 2001-2002, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Regional Institute of Technology (now National Institute of Technology), Jamshedpur, for the year 2001-2002.

(34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

**(Placed in Library. See No. LT 608/04)**

(35) (i) A copy of the Annual Report (Hindi and English versions) of the Malaviya Regional Engineering College, Jaipur, for the year 2001-2002, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Malaviya Regional Engineering College, Jaipur, for the year 2001-2002.

(36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

**(Placed in Library. See No. LT 609/04)**

(37) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2002-2003, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2002-2003.

(38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

**(Placed in Library. See No. LT 610/04)**

(39) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Hamirpur, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Hamirpur, for the year 2002-2003.

(40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

**(Placed in Library. See No. LT 611/04)**

(41) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology (formerly known as Regional Engineering College), Srinagar for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology (formerly known as Regional Engineering College), Srinagar, for the year 2002-2003.

(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

**(Placed in Library. See No. LT 612/04)**

(43) (i) A copy of the Annual Report (Hindi and English versions) of the Dr. B.R. Ambedkar National Institute of Technology, Jalandhar, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dr. B.R. Ambedkar National Institute of Technology, Jalandhar, for the year 2002-2003.

(44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

**(Placed in Library. See No. LT 613/04)**

(45) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Tiruchirappalli, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Tiruchirappalli, for the year 2002-2003.

(46) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

**(Placed in Library. See No. LT 614/04)**

(47) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology and Management, Gwalior, for the year 2001-2002.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology and Management, Gwalior, for the year 2001-2002, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology and Management, Gwalior, for the year 2002-2003.

(48) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (47) above.

**(Placed in Library. See No. LT 615/04)**

(49) (i) A copy of the Annual Report (Hindi and English versions) of the All India Council for Technical Education, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Council for Technical Education, New Delhi, for the year 2002-2003.

(50) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.

**(Placed in Library. See No. LT 616/04)**

(51) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2001-2002, together with Audit Report thereon.

(52) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above.

**(Placed in Library. See No. LT 617/04)**

(53) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 2002-2003, together with Audit Report thereon.

(54) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (53) above.

**(Placed in Library. See No. LT 618/04)**

(55) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute, Chennai, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technical Teachers' Training Institute, Chennai, for the year 2002-2003.

(56) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (55) above.

**(Placed in Library. See No. LT 619/04)**

(57) (i) A copy of the Annual Report (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 2002-2003.



(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visva-Bharati, Santiniketan, for the year 2002-2003.

(58) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (57) above.

**(Placed in Library. See No. LT 620/04)**

(59) (i) A copy of the Annual Report (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2002-2003.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tezpur University, Tezpur, for the year 2002-2003.

(60) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (59) above.

**(Placed in Library. See No. LT 621/04)**

(61) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2002-2003.

(62) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (61) above.

**(Placed in Library. See No. LT 622/04)**

(63) (i) A copy of the Annual Report (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2002-2003.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jamia Millia Islamia, New Delhi, for the year 2002-2003.

(64) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (63) above.

**(Placed in Library. See No. LT 623/04)**

(65) A copy of the Annual Accounts (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2002-2003, together with Audit Report thereon.

(66) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (65) above.

**(Placed in Library. See No. LT 624/04)**

(67) A copy of the Annual Accounts (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 2001-2002, together with Audit Report thereon.

(68) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (67) above.

**(Placed in Library. See No. LT 625/04)**

(69) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2002-2003, together with Audit Report thereon.

(70) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (69) above.

**(Placed in Library. See No. LT 626/04)**

(71) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2002-2003, together with Audit Report thereon.

(72) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (71) above.

**(Placed in Library. See No. LT 627/04)**

(73) (i) A copy of the Annual Report (Hindi and English versions) of the Himachal Pradesh Primary Education Society, Shimla, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Himachal Pradesh Primary Education Society, Shimla, for the year 2002-2003.

(74) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (73) above.

**(Placed in Library. See No. LT 628/04)**

(75) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute, Kolkata, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Technical Teachers' Training Institute, Kolkata, for the year 2002-2003

(76) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (75) above.

**(Placed in Library. See No. LT 629/04)**

(77) (i) A copy of the Annual Report (Hindi and English versions) of the Tamil Nadu State Mission of Education for All (District Primary Education Programme and Sarva Shiksha Abhiyan), Chennai, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Tamil Nadu State Mission of Education for All (District Primary Education Programme and Sarva Shiksha Abhiyan), Chennai, for the year 2002-2003.

(78) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (77) above.

**(Placed in Library. See No. LT 630/04)**

(79) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Rajya Mission, Aizawal, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Rajya Mission, Aizawal, for the year 2002-2003.

(80) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (79) above.

**(Placed in Library. See No. LT 631/04)**

(81) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Prathamik Shikshan Parishad (District Primary Education Programme and Sarva Shikshan Mohim), Mumbai, for the year 2002-2003, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maharashtra Prathamik Shikshan Parishad (District Primary Education Programme and Sarva Shikshan Mohim), Mumbai, for the year 2002-2003.

(82) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (81) above.

**(Placed in Library. See No. LT 632/04)**

(83) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 2002-2003, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Historical Research, New Delhi, for the year 2002-2003.

(84) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (83) above.

**(Placed in Library. See No. LT 633/04)**

(85) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shikha Abhiyan Rajya Mission Tripura, Agartala, for the year 2001-2002

(ii) A copy of the Annual Report (Hindi and English versions) of the Sarva Shikha Abhiyan Rajya Mission Tripura, Agartala, for the year 2002-2003

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shikha Abhiyan Rajya Mission Tripura, Agartala, for the years 2001-2002 and 2002-2003.

(86) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (85) above.

**(Placed in Library. See No. LT 634/04)**

**मानव संसाधन विकास मंत्रालय में राज्य मंत्री (श्रीमती कान्ति सिंह) : अध्यक्ष महोदय, मैं**

**निम्नलिखित पत्र सभा पटल पर रखती हूँ :-**

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